

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/7(KB)2023
IA(COMPANIES.ACT)/53(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	MAGMA FINCROP LTD VS TANTIA AGROCHEMICALS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Ms.Urmila Chakraborty, Adv.] For the Applicant/Secured Creditor

Ms.Rituparna Saha,Adv.]

Mr.Saubhik Chowdhury, Adv.] For the Respondent

Mr.Tanishq Pathak, Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. At request by Ld. Counsel for the Respondent, Post the matter on **10/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ